

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-128-2020**

Ramnath Mahadev Sawant Petitioner.

Versus

Managing Committee of Shree Respondents.
Durga English School & Ors.

Mr. Abhijit Gosavi, Advocate for the Petitioner.

Mr. Pravin Faldessai, Addl. Government Advocate for the
Respondent nos.10, 11 and 12.

**Coram : DAMA SESHADRI NAIDU, &
SMT. M. S. JAWALKAR, JJ.**

Date : : 15th October, 2020

P.C.:

The learned Addl. Government Advocate assures the Court that he will file the replies of respondent nos. 10, 11 and 12.

2. The petitioner's counsel is not sure whether the other respondents, who have been arrayed as nominee, have already been served. He seeks the Court's leave to serve those respondents through private service. Leave granted.

3. Let the matter stand over on 22.10.2020.

SMT.M.S.JAWALKAR, J.

DAMA SESHADRI NAIDU, J.

MF/-